

(ग) कारखानों को ठीक समय पर अपेक्षित संख्या में माल डिब्बे न दिए जाने के क्या कारण हैं ; और

(घ) क्या सरकार कुछ कार्यवाही करेगी और यदि हाँ, तो तत्सम्बन्धी ब्योरा क्या है ?

रेल मन्त्रालय में राज्य मन्त्री (श्री शिव नारायण) : (क) जी नहीं। माल डिब्बों की सप्लाई की कमी के प्रत्येक मामले पर तत्काल कार्रवाई की जाती है और उस पर निवारक कार्रवाई भी की जाती है।

(ख) से (घ). प्रश्न नहीं उठता।

Proposal to run more Trains between Ranchi and Patna

1232. SHRI ISHWAR CHAUDHRY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to run one more train between Ranchi and Patna as the present train is not sufficient to cope with the traffic; and

(b) if so, by when the train is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). While there is a traffic demand, the proposal has been examined but not found operationally feasible due to strained line capacity on the Gomoh-Gaya and Bokaro-Muri sections. However, Patch Doubling Works in Bokaro-Muri section are in progress and the matter will be reviewed on completion of this work.

Import of Sulpha Drugs

1233. SHRI S. S. DAS: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are considering to allow to import of some of the finished sulpha drugs while it

has banned import of acetyl derivatives;

(b) whether these sulpha drugs cannot be made in the country by small scale manufacturers from acetyl derivatives so that the excess of foreign exchange is stopped; and

(c) whether Government propose to amend the import policy and if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). Sulpha drugs like Sulphanilamide, Sulphaguanidine, Sulphadimidine, Sulphacetamide Sod., Phthalyl Sulphathiazole, Sulphamethiazole and Sulphaphenazole are being produced by Indian Drugs & Pharmaceuticals Ltd. in adequate quantities to meet the country's full requirements. These drugs have, therefore, been included in the banned/absolute banned lists in the Import Policy 1978-79.

Only 4 sulpha drugs viz. Sulphadimethoxine, Sulphafurazole, Sulphadiazine and Sulphamethoxy-pyridazine are allowed for import on restricted basis. There is not much price advantage in importing the acetyl derivatives of these 4 sulpha drugs.

Hence, amendment of Import Policy 1978-79 for allowing import of acetyl derivatives of any sulpha drug is not considered necessary, unless and until such activity would result in substantial saving in foreign exchange.

Permanent, Temporary and Casual Railway Employees

1235. SHRI JYOTIRMOY BOSU: Will the Minister of RAILWAYS be pleased to state:

(a) total number of permanent, temporary and casual railway employees belonging to classes I, II, III and IV and casual categories on All India basis with zone-wise break-up for the period 1st January, 1975 to